

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a)  
Yes, Sir.

(b) At Chandigarh airport, Airports Authority of India (AAI) has undertaken construction of new integrated terminal building to cater for 400 passengers at a time which is likely to be completed by September, 2009.

In addition, AAI has planned for provision of aerobridge and realignment of apron, widening of approach road (subject to availability of land from Array). There is also a proposal to build an International Civil Air Terminal, for which Government of Punjab has provided the land, the cost of which is being shared equally between Government of Punjab and Government of Haryana.

(c) and (d) The designated airlines of U.K. are entitled to commence operation to/ from any point of call in India including Chandigarh as per their commercial judgment. Chandigarh is not available as a point of call for designated airlines of Canada. However, Indian Carriers are free to mount operations from Chandigarh to U.K. and Canada as per their commercial judgment.

#### **Revival of National Birds Control Committee**

285. SHRIMATI SHOBHANA BHARTIA:

SHRIMATI MOHSINA KIDWAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether, in view of increasing bird menace at the Indira Gandhi International Airport (IGIA) Government has decided to revive the National Birds Control Committee;

(b) if so, the number of bird-hit-mishaps occurred at IGIA and other airports during the year 2008;

(c) whether the Central Government has asked all the State Governments to adopt responsive strategies to deal with birds around airports; and

(d) if so, the response of the State Governments and the steps taken to prepare a roadmap to prevent such accidents?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a)  
Yes, Sir. A high power National Bird Control Committee (NBCC) has been set up under the Chairmanship of Secretary, Civil Aviation and having representatives from Ministry of Defence, Ministry of Environment & Forests, Director General of Civil Aviation, Airports Authority of India, Airline and Airport operators, Ornithologists etc. to effectively coordinate various measures for preventing bird hit incidents.

(b) There were 67 bird hit incidents reported at Indira Gandhi International Airport, Delhi and 237 bird hit incidents reported from other airports during the year 2008.

(c) and (d) Airfield Environment Management Committees (AEMC) have been constituted at those airports where scheduled flights operate to identify the sources of bird attraction and take remedial steps for prevention of such incidents. AEMCs are headed by the Senior officers of the State Government. Various specific steps such as proper disposal of garbage, prevention of water

logging, coverage of garbage bins, establishment of modern abattoirs, scaring of birds etc. have also been taken to reduce the incidence of bird hits.

#### **Customer services of Air India**

286. SHRI SABIR ALI:

SHRI MOHAMMED ADEEB:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that customer services of Air India has deteriorated;
- (b) whether it is also a fact that most of the Government Organisations being served by Air India are also not satisfied with the services provided by Air India;
- (c) if so, whether Government would examine the whole matter in a holistic manner; and
- (d) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir. The customer services provided by Air India are comparable in the Airline Industry, besides, Air India services have been continuously monitored, reviewed and upgraded to provide satisfaction to its customers.

(b) None of the Government Organizations being served by Air India have expressed dissatisfaction on the services provided by the Company.

(c) and (d) Do not arise.

#### **Sleeping of pilots during flights**

†287. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is aware that pilots have been found sleeping many times during domestic and international flights;
- (b) if so, the reasons therefor and the action taken against guilty cockpit crew members; and
- (c) the details of effective steps that would be taken by Government for the protection of life and property of air passenger keeping in view the Director General of Civil Aviation's (DGCA) affirmation in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) No such cases have been reported to the Government in the recent past.

(c) Directorate General of Civil Aviation (DGCA) has prescribed flight time, flight duty time and rest requirements for the aircrew to avoid such situations. DGCA has also reiterated these

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†Original notice of the question was received in Hindi.